

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 244 of 2013

Dated : 2nd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Co. Ltd.

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission**

..... Respondent(s)

Counsel for the Appellant(s):

Mr. Ramji Srinivasan, Sr.Adv.
Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri
Mr. Shantanu Singh

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for MERC

ORDER

As agreed by the parties, post the matter for hearing on

14.07.2014 at 12:30 P.M.

**(Rakesh Nath)
Technical Member
Pr/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**